

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2576  
ANSWERED ON:18.12.2003  
WIDENING OF ROB IN NARENDRA NAGAR  
PRABHA RAU;VILAS BABURAO MUTTEMWAR

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether several representations have been made to the concerned railway authorities for widening of the Railway Over Bridge at Narendra Nagar in the Nagpur city;
- (b) if so, whether the proposal for the said ROB was approved by the Government but the work on its construction is yet to be taken in hand by the Railway authorities;
- (c) whether the State Government of Maharashtra has also cleared the proposal and agreed to provide their share of money for the widening of this ROB;
- (d) if so, the reasons for delay in taking up this work; and
- (e) the steps proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BASANAGOUDA R. PATIL )

- (a): Only two representations, one from hon`ble MP Sh. Vilas Muttemwar and other from hon`ble Minister of Textile & Labour, Maharashtra, Sh. Satish Chaturvedi were received during this year.
- (b) & (c) : State Govt. first sponsored the proposal of Road Over Bridge (ROB) in May, 98 and after joint inspection with road authorities proposal was found feasible on deposit terms for which Road authorities also deposited Rs.7 lakh out of Rs.10,21,500/- towards Plan & Estimate charges. But in May 1999, by when General Arrangement Drawing had also been finalised, Maharashtra State Govt. advised of its decision for constructing ROB on Build Operate Transfer (BOT) basis. In July 1999, Maharashtra State Road Development Corporation (MSRDC), Mumbai also advised that the work will be done by them (MSRDC) on behalf of PWD/State Govt. In August, 2000 CE/PWD/Nagpur advised that the work has been deferred from City Road Development Programme. However, recently, on 5th Nov. 2003, Nagpur Municipal Corporation has advised that in pursuant of hon`ble High Court Nagpur's, order, State Govt. will complete process of consultation with Nagpur Municipal Corporation, Nagpur Improvement Trust & MSRDC expeditiously for inclusion of Railway Under Bridge (not overbridge) at Narendra Nagar in Govt's approved list of works. Final decision of State Govt. has however, not yet been received. Meanwhile Railway has also advised Nagpur Municipal Corporation to submit formal proposal for construction of under bridge on deposit terms.
- (d) & (e): There is no delay on the part of Railways. Railway will take prompt action as per extant rules on receipt of formal proposal from State Govt. or Nagpur Municipal Corporation.